

1	2	3	4	5	6	7
31.	Tripura	2751	2538	213	92.26	31.10.2012
32.	Uttar Pradesh	565666	490670	74996	86.74	31.12.2012
33.	Uttarakhand	34759	32598	2161	93.78	31.12.2012
34.	West Bengal	86109	81310	4799	94.43	31.12.2012
TOTAL		3240371	2992638	247733	92.35	

Demand and supply of edible oils

658. SHRI AAYANUR MANJUNATHA : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there exists a gap between demand and supply of edible oils in the country;

(b) if so, the details thereof and the reasons therefor indicating the production, demand and import of edible oils in the country during each of the last three years and the current year;

(c) whether Government proposes to import edible oils in the next year to meet the domestic demand and keep the prices under control; and

(d) if so, the steps taken or the plans chalked out by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) and (b) Yes, Sir. There is gap between demand and supply of edible oils in the country. Domestic production is able to meet only half of the demand of edible oils and the existing gap is met through imports. The consumption of edible oils in the country has been increasing steadily due to increasing population and increase in purchasing power whereas there is no commensurate increase in the production of oilseeds. Decline in sowing area of oilseeds due to deficient rainfall in major oilseeds growing states during the current season, less availability of oilseeds for crushing in 2012 have contributed to lower production of edible oils.

The production, availability/demand and import of edible oils in the country during the last three years and current year is detailed below:—

(Quantity in lakh tonnes)

Year (Nov.-Oct.)	Area sown (in lakh hectares)*	Production of Oilseeds*	Domestic Availability of Edible Oils	Import**	Total Availability/ demand of Edible oils
2009-10	259.6	248.81	79.45	74.64	154.09
2010-11	272.2	324.79	97.82	72.42	170.24
2011-12	264.4	297.98	89.57	99.43	189.00
2012-13	263.34	294.66***	89.90	16.41 (Nov., 12 to Dec., 12)	-

Source * Ministry of Agriculture.

** Directorate General of Commercial Intelligence & Statistics (Ministry of Commerce).

*** Based on 2nd Advance Estimate (declared by Ministry of Agriculture on 08.02.2013).

(c) and (d) The import of edible oil is under Open General Licence (OGL), most of the import is directly done by refining industries. However in order to augment domestic availability and to keep the prices under control, Central Public Sector Undertakings (CPSUs) are importing edible oils under the Scheme for distribution of subsidised imported edible oils limited to 10 lakh tonnes per annum for distribution through PDS. States bear the cost of oil, transportation and packaging, over which subsidy of Rs. 15/- per Kg. is given by the Central Government.

Beneficiaries of PDS

659. SHRI G. N. RATANPURI : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the percentage of 2011 census population who are provided food and essential commodities under Public Distribution System, State-wise;

(b) whether Government plans to increase the percentage of population covered under PDS particularly in the States with lesser food production;

(c) if so, the expected date of increase and the quantum of increase; and

(d) whether Government intends to increase the quota of kerosene to Jammu and Kashmir in view of long and harsher winters there?